GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4471
ANSWERED ON:21.02.2014
TRANSFER POLICY IN CGHS
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of transfer policy ofdoctors/paramedical and other staff of Central Government Health Scheme(CGHS) dispensaries/hospitals/medical store depots;
- (b) whether the policy is beingimplemented in letter and spirit;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the corrective measures taken/beingtaken by the Government in this regard?

Answer

THE MINISTER OF HEATH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): There is rotational transfer policy for sensitive/non-sensitive post holders under Central Government Health Scheme (CGHS) with transfer of staff posted at sensitive posts in two years and at non-sensitive posts in three years.
- (b) to (d): Transfers are made in CGHS on regular basis. However, in certain cases officers are allowed to continue keeping in view the exigencies of administration and public interest. Recently, Committees have been constituted for transfer and posting in respect of different categories of CGHS officers.